

**GOVERNMENT OF INDIA  
MINISTRY OF LAW AND JUSTICE  
DEPARTMENT OF JUSTICE**

**LOK SABHA  
UNSTARRED QUESTION NO. 998**

**TO BE ANSWERED ON FRIDAY, THE 22<sup>nd</sup> JULY, 2022**

**Free Legal Services through Lok Adalats**

**998. SHRI GIRISH BHALCHANDRA BAPAT:  
DR. PRITAM GOPINATHRAO MUNDE:  
SHRI CHANDRA SEKHAR SAHU:  
SHRI RAHUL RAMESH SHEWALE:**

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the details of people who have been provided with free legal services through Lok Adalats during the last two years, State/UT-wise including Maharashtra;
- (b) the details of Pro Bono Advocates registered under the Nyaya Bandhu (Pro-bono Legal Services) programme during the said period, States/UT-wise including Maharashtra;
- (c) the details of financial assistance provided by the Government under the free legal services programme during the said period, State/UT-wise; and
- (d) the number of beneficiaries served by the Tele-Law programme in various States during the said period, State/UT-wise?

**ANSWER**

**MINISTER OF LAW & JUSTICE  
(SHRI KIREN RIJIJU)**

- (a) The details of cases disposed by Lok Adalats including National Lok Adalats, State Lok Adalats and Permanent Lok Adalats (Public Utility Services) during the last two years State/UT wise and year wise including State of Maharashtra is at Annexure-A, Annexure-B and Annexure-C respectively.
- (b) The detail of Pro Bono Advocates registered under the Nyaya Bandhu (Pro-bono State Legal Services) programme including the State of Maharashtra (State Bar Council wise) is at Annexure-D.

(c) The funds allocated and sanctioned by the Government to National Legal Services Authority (NALSA) for implementation of various legal aid schemes and programmes framed under the Legal Services Authorities Act, 1987, during the last two financial years is as under;

(in Rs Crore)

Year	Grant-in-Aid allocated by the Government	Grant-in-Aid sanctioned by the Government
2020-21	100	100
2021-22	145	145

Detail of allocation of funds to State/UT Legal Services Authorities during last two years is at Annexure-E.

(d) State/UT-wise detail of beneficiaries served by Tele-law programme during the last two years is at Annexure-F.

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Statement as referred to in reply to Lok Sabha Unstarred Question No. 998 for answering on 22.07.2022 raised by Shri Girish Bhalthandra Bapat, Dr. Pritam Gopinathrao Munde, Shri Chandra Sekhar Sahu, Shri Rahul Ramesh Shewale, MPs - Free Legal Services through Lok Adalats

Statement containing the information of cases disposed in National Lok Adalats during the last two years viz, 2020 and 2021 .

S.No.	Name of the State/UT Authority	2020	2021
		Cases disposed	Cases disposed
1	Andaman & Nicobar Islands	248	3,997
2	Andhra Pradesh	37,896	1,22,839
3	Arunachal Pradesh	104	1,054
4	Assam	12,188	39,642
5	Bihar	66,451	1,51,620
6	Chandigarh	2,569	16,833
7	Chhattisgarh	24,464	1,34,548
8	Dadra & Nagar Haveli	1,768	172
9	Daman & Diu	31	113
10	Delhi	83,006	1,54,992
11	Goa	351	1,680
12	Gujarat	41,584	7,48,722
13	Haryana	30,298	1,23,413
14	Himachal Pradesh	5,971	35,556
15	Jammu & Kashmir	13,258	1,66,544
16	Jharkhand	53,152	2,32,473
17	Karnataka	3,34,681	12,77,856
18	Kerala	15,010	68,681
19	Lakshadweep	8	7
20	Madhya Pradesh	1,08,365	3,47,333
<b>21</b>	<b>Maharashtra</b>	<b>2,15,837</b>	<b>24,40,375</b>
22	Manipur	204	794
23	Meghalaya	303	852
24	Mizoram	218	790
25	Nagaland	251	941
26	Odisha	18,329	35,557
27	Puducherry	1,738	5,084
28	Punjab	32,528	1,38,175
29	Rajasthan	1,03,060	2,86,834
30	Sikkim	30	110
31	Tamil Nadu	88,819	1,91,604
32	Telangana	47,560	3,49,902
33	Tripura	382	1,070
34	Uttarakhand	8,088	20,882
35	Uttar Pradesh	11,71,022	55,51,793
36	West Bengal	28,596	1,33,736
37	Ladakh	0	1,463
	<b>Grand Total</b>	<b>25,48,368</b>	<b>1,27,88,037</b>

Note: U.T. of Ladakh Legal Services Authority was constituted in the month of February, 2021

Statement as referred to in reply to Lok Sabha Unstarred Question No. 998 for answering on 22.07.2022 raised by Shri Girish Bhalchandra Bapat, Dr. Pritam Gopinathrao Munde, Shri Chandra Sekhar Sahu, Shri Rahul Ramesh Shewale, MPs - Free Legal Services through Lok Adalats

Statement containing the information of cases disposed in State Lok Adalats during the last two years viz. 2020-21 and 2021-22.

S.No.	Name of the State/UT Authority	Cases Disposed (Both Pre-litigative and Pending cases)	
		2020-21	2021-22
1	Andaman & Nicobar Islands	90	0
2	Andhra Pradesh	30,461	12,123
3	Arunachal Pradesh	25	91
4	Assam	1	13,672
5	Bihar	97	6
6	Chhattisgarh	3,475	228
7	Dadra & Nagar Haveli	0	0
8	Daman & Diu	0	0
9	Delhi	1,95,359	1,47,103
10	Goa	777	3,209
11	Gujarat	21,880	15,546
12	Haryana	52,789	1,15,797
13	Himachal Pradesh	3,205	22,031
14	Jammu & Kashmir	9,469	3,271
15	Jharkhand	79,649	22,954
16	Karnataka	1,21,884	2,524
17	Kerala	4,837	19,226
18	Lakshadweep	0	0
19	Madhya Pradesh	14,903	4,110
<b>20</b>	<b>Maharashtra</b>	<b>605</b>	<b>28</b>
21	Manipur	21	0
22	Meghalaya	0	89
23	Mizoram	147	204
24	Nagaland	0	0
25	Odisha	4,628	326
26	Puducherry	392	262
27	Punjab	0	1,108
28	Rajasthan	34,514	845
29	Sikkim	158	636
30	Tamil Nadu	13,117	13,066
31	Telangana	24,327	7,363
32	Tripura	6,938	11,624
33	Chandigarh	1	37
34	Uttar Pradesh	1,00,305	31,414
35	Uttarakhand	6,166	8,605
36	West Bengal	13,853	74,999
37	Ladakh	0	32
	<b>Grand Total</b>	<b>7,44,073</b>	<b>5,32,529</b>

Note: U.T. of Ladakh Legal Services Authority was constituted in the month of February, 2021

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Statement containing the information of cases disposed in Permanent Lok Adalats (PUS) during the last two years viz. 2020-21 and 2021-22.

S. No.	Name of State/UT Authority	Cases settled during the year	
		2020-21	2021-22
1	Andaman & Nicobar Islands	0	0
2	Andhra Pradesh	1,283	1,406
3	Arunachal Pradesh	0	0
4	Assam	12	56
5	Bihar	203	221
6	Chhattisgarh	32	1,199
7	Dadra & Nagar Haveli	0	0
8	Daman & Diu	0	0
9	Delhi	14,765	17,395
10	Goa	30	0
11	Gujarat	105	2,238
12	Haryana	9,654	30,960
13	Himachal Pradesh	10	11
14	Jammu & Kashmir	0	0
15	Jharkhand	1,943	32,514
16	Karnataka	3,869	5,371
17	Kerala	248	1,104
18	Lakshadweep	0	0
19	Madhya Pradesh	270	574
<b>20</b>	<b>Maharashtra</b>	<b>249</b>	<b>765</b>
21	Manipur	0	0
22	Meghalaya	0	0
23	Mizoram	0	0
24	Nagaland	0	0
25	Odisha	1,350	1,561
26	Puducherry	0	0
27	Punjab	3,987	9,967
28	Rajasthan	806	3,228
29	Sikkim	0	0
30	Tamil Nadu	80	272
31	Telangana	549	6,674
32	Tripura	0	81
33	Chandigarh	108	687
34	Uttar Pradesh	383	1,087
35	Uttarakhand	522	765
36	West Bengal	0	0
37	Ladakh	0	0
	<b>Grand Total</b>	<b>40,458</b>	<b>1,18,136</b>

Note: U.T. of Ladakh Legal Services Authority was constituted in the month of February, 2021

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**Statement containing number of Pro Bono advocates, State Bar Council wise, engaged as on 30<sup>th</sup> June 2022**

<b>S. No.</b>	<b>State Bar Council</b>	<b>No. of advocates</b>
1	Andhra Pradesh	398
2	Assam, Nagaland, Mizoram, Arunachal Pradesh, Sikkim	62
3	Bihar	189
4	Chhattisgarh	137
5	Delhi	612
6	Gujarat	168
7	Himachal Pradesh	58
8	Jammu & Kashmir	70
9	Jharkhand	110
10	Karnataka	113
11	Kerala	109
12	Madhya Pradesh	401
<b>13</b>	<b>Maharashtra &amp; Goa</b>	<b>334</b>
14	Manipur	19
15	Meghalaya	3
16	Odisha	214
17	Punjab & Haryana	333
18	Rajasthan	135
19	Tamil Nadu	238
20	Telangana	68
21	Tripura	4
22	Uttar Pradesh	427
23	Uttarakhand	56
24	West Bengal	96
	<b>Grand Total</b>	<b>4354</b>

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**Statement showing amount of funds (in Rupees) allocated to Legal Services Authorities during last two years viz 2020-21 and 2021-22**

<b>S.No.</b>	<b>Name of SLSA</b>	<b>2020-21</b>	<b>2021-22</b>
1	Andhra Pradesh	3,40,00,000	5,00,00,000
2	Arunachal Pradesh	1,00,00,000	1,40,00,000
3	Assam	3,70,00,000	6,40,00,000
4	Bihar	3,70,00,000	7,60,00,000
5	Chhattisgarh	3,95,00,000	5,25,00,000
6	Goa	50,00,000	15,00,000
7	Gujarat	3,45,00,000	5,75,00,000
8	Haryana	4,50,00,000	6,50,00,000
9	Himachal Pradesh	1,85,00,000	2,45,00,000
10	Jammu and Kashmir	3,50,00,000	4,65,00,000
11	Jharkhand	4,00,00,000	7,35,00,000
12	Karnataka	6,25,00,000	7,50,00,000
13	Kerala	5,25,00,000	9,90,00,000
14	Madhya Pradesh	3,00,00,000	5,00,00,000
15	Maharashtra	6,25,00,000	8,25,00,000
16	Manipur	1,00,00,000	1,05,00,000
17	Meghalaya	50,00,000	50,00,000
18	Mizoram	50,00,000	1,15,00,000
19	Nagaland	50,00,000	1,15,00,000
20	Odisha	3,25,00,000	4,25,00,000
21	Punjab	3,25,00,000	6,40,00,000
22	Rajasthan	4,55,00,000	7,00,00,000
23	Sikkim		65,00,000

		50,00,000	
24	Tamil Nadu	4,20,00,000	6,00,00,000
25	Telangana	3,50,00,000	4,10,00,000
26	Tripura	2,80,00,000	2,65,00,000
27	Uttar Pradesh	6,50,00,000	6,00,00,000
28	Uttarakhand	2,50,00,000	2,55,00,000
29	West Bengal	5,20,00,000	7,00,00,000
30	Andaman and Nicobar Islands	0	0
31	Chandigarh	80,00,000	55,00,000
32	Dadra and Nagar Haveli	2,50,000	0
33	Daman and Diu	2,50,000	0
34	Delhi	5,00,00,000	9,30,00,000
35	Lakshadweep	0	0
36	Puducherry	10,00,000	20,00,000
37	Ladakh	0	65,00,000
38	Supreme Court Legal Services Committee	1,00,00,000	1,00,00,000
	<b>Total</b>	<b>1,00,00,00,000</b>	<b>1,45,30,00,000</b>



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**Statement showing details of beneficiaries served by Tele-law programme during the last two years**

<b>Sr. No.</b>	<b>State/UT</b>	<b>2020 - 2021</b>	<b>2021 - 2022</b>
1	Andaman and Nicobar	-	48
2	Andhra Pradesh	4,447	24,353
3	Arunachal Pradesh	153	582
4	Assam	25,114	37,613
5	Bihar	19,942	65,515
6	Chandigarh	-	1,228
7	Chhattisgarh	45,115	72,215
8	Dadra and Nagar Haveli and Daman and Diu	-	53
9	Delhi	-	349
10	Goa	-	488
11	Gujarat	11,778	35,193
12	Haryana	8,329	21,584
13	Himachal Pradesh	3,427	15,255
14	Jammu and Kashmir	22,641	35,145
15	Jharkhand	61,835	73,542
16	Karnataka	4,265	11,912
17	Kerala	1,613	3,462
18	Ladakh	218	420
19	Lakshadweep	-	0
20	Madhya Pradesh	33,596	98,589
21	Maharashtra	54,246	99,712
22	Manipur	645	264
23	Meghalaya	3,660	5,035
24	Mizoram	739	1,015
25	Nagaland	8,942	6,466
26	Odisha	34,468	40,641
27	Puducherry	-	454
28	Punjab	13,847	23,009
29	Rajasthan	7,210	28,090
30	Sikkim	356	1,024
31	Tamil Nadu	10,852	25,985
32	Telangana	1,302	15,508
33	Tripura	7,523	13,806
34	Uttar Pradesh	1,14,491	1,41,545
35	Uttarakhand	10,807	21,103
36	West Bengal	15,026	26,481
	<b>Total</b>	<b>5,26,587</b>	<b>9,47,684</b>